

Contested commercial cases disposed during the month of May-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date execution of decree	Number of days for execution of decree from date of decision	Act Section
1	SH. SANJIV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL										
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	CS DJ/1706/2018	STATE BANK OF INDIA Vs VIKRAM SINGH	RUCHI KHURANA	05/24/18	NO	05/05/22	1442	Contested	05-05-2022	1	CIVIL PROCEDURE CODE
			OMP (COMM.)/5/2020	SUBHASH SHARMA Vs M/S SHRIRAM TRANSPORT FINANCE COMPANY LTD.	SACHIN KUMAR TOKAS	01/07/20	NO	05/17/22	861	Contested	N.A.	NA	ARBITRATION AND CONCILIATION ACT, 1996 U/S 34
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	CS(COMM) 1299/2020	PUNJAB NATIONAL BANK V/S AXIS BANK & ANR.	SH. RAMA ARORA	###	NO	23.05.2022	1372	ONTESTED	NIL	NIL	SUIT FOR RECOVERY
			OMP(COMM) 57/2019	ABHISHEK MISHRA V/S AAKASH EDUCATION PVT. LTD	SH.SANJEEV ROHTAGI	###	NO	31.05.2022	1098	CONTESTED	NIL	NIL	ARBITRATION & CONICILATION ACT. SECTION-34

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4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM) 423/2021	SHRI PARASNATH BULLION PVT LTD VS. JWALA DEVI JEWEL AND ORS	T.R.GUPTA	06.02.2021	NO	12.05.2021	460 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 337/2021	SURAJ PRAKASH VS. NORTH DELHI MUNICIPAL CORPORATION	S K SINGH	27.01.2022	NO	13.05.2022	106 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 3284/2021	ICICI BANK VS. DIVINE PAPERS	PRAVESH DABAS	13.09.2021	YES	21.05.2022	250 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 3126/2021	ICICI BANK VS.MOHIT SHARMA	MANISH DEWA	02.09.2021	YES	25.05.2022	265 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 1576/2021	ICICI BANK VS. NAIYAR ALAM	MANISH DEWAN	24.04.2022	YES	27.05.2022	398 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 939/2021	PUNJAB NATIONAL BANK VS. AJAY KHATRI		17.03.2022	NO	21.05.2022	30 DAYS	CONTESTED	NIL	NIL	RECOVERY OF MONEY
			CS (COMM) 27/2021	BABITA SHARMA VS. BANSAL CREDITS LIMITED	PRAKASH GOHIL	16.03.2022	NO	25.05.2022	435 DAYS	CONTESTED	NIL	NIL	U/S 34 ARBITRATION

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		CS (COMM.) 231 / 2022	UDAYAN KUMAR VS. INDIAN RAILWAY WELFARE ORGANISATION	SH. MAYANK GOEL	21.02.2022	NA	05.05.2022	74	REFERRED TO ARBITRATION ON U/S 8 (1) OF THE ARBITRATION AND CONCILIATION ACT 1996	NA	NA	SUIT FOR RECOVERY
			CS (COMM.) 60 / 2021	GANPATHI ELECTRICAL & HARWARE STORE	SH. ANKUR SINGHAL	15.02.2022	NA	21.05.2022	461	DECREED	NA	NA	SUIT FOR RECOVERY
			OMP (COMM.) 37 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. ANMOL	18.02.2019	NA	28.05.2022	1196	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 136 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S - 34 OF ARBITRATION AND CONCILIATION ACT 1996

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			OMP (COMM.) 83 / 2021	M/S. VARDHMAN INFRADEVELOPERS PVT. LTD. VS. GURMEET SINGH HUF	SH. PRASHANT KATARA	31.08.2021	NA	31.05.2022	274	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 133 / 2021	MOHAN LAL GUPTA VS. THE GENERAL MANAGER OF ORDNANCE FACTORY	SH. ANKIT GUPTA	17.12.2021	NA	31.05.2022	166	SET ASIDE	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03		OMP (COMM.)/15/2020	M/S BANSAL BROTHERS Vs UNION OF INDIA	NAMIT SAXENA	27-01-2020	NA	07-05-2022	831	ALLOWED /SET ASIDE	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/91/2020	UNION OF INDIA Vs M/S MAIHAR BUILDERS PVT LTD	BHASKAR KUMAR SHUKLA	07-11-2020	NA	28-05-2022	567	DISPOSED OF	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/85/2019	YOGITA Vs M/S DELHI GURGAON SUPER CONNECTIVITY LTD	H S GAUTAM	13-05-2019	NA	30-05-2022	1113	DISPOSED OF	NA	NA	34 Arbitration & Conciliation Act

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			CS (COMM.)/210/2021	M/S KRBL LIMITED Vs ASHOK KUMAR AND OTHERS	Shravan Bansal	30-06-2021	NA	30-05-2022	334	DECREED	NA	NA	Suit for recovery
			OMP (COMM.)/6/2021	UNION OF INDIA Vs RAIL TECH INFRAVENTURE PVT LTD	ARUN KUMAR SHUKLA	08-01-2021	NA	31-05-2022	508	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	PREMSOUTH	ARB TN/13/2019	M/S ALANKAR APARTMENTS PVT. LTD. Vs M/S DAKSHA ENTERPRISE	Sh PK Agrawal	10.04.2019	No	30-05-2022	1147	Contested	NA	NA	Petition U/s 9 of the Arbitration & Conciliation Act
13	SH. KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINAYSOUTH	CS (COMM)/64/2022	MODERN TECHNOLOGIES Vs INART CONSTRUCTION PVT. LTD.	AKSHAY GOEL	27-01-2021	YES	04-05-2022	462	Contested	N/A	N/A	SUIT FOR RECOVERY
			CS (COMM)/165/2020	MOHIT VARSHNEY Vs M/S V.K. HOMES SOLUTIONS PVT. LTD.	S.K. BANSAL	18-03-2020	NO	18-05-2022	791	Contested	18.05.2022	18.05.2022	SECTION 134 AND 135 OF THE TRADE MARKS ACT, 1999

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			CS (COMM)/389/2020	UNION BANK OF INDIA Vs NUTAN KUMARI SINHA AND ANR.	NIRANJAN DAS	14-12-2020	YES	28-05-2022	530	Contested	28.05.2022	28.05.2022	SUIT FOR RECOVERY
			CS (COMM)/345/2019	AMBIKA TUBES PVT. LTD. Vs MATRIX GLOBAL PVT. LTD. AND ORS.	MANU SETH	25-10-2019	YES	30-05-2022	948	Contested	N/A	N/A	SUIT FOR RECOVERY
			OMP (I) (COMM.)/250/2022	OFFICE OF ALTERNATIVE ARCHITECTURE Vs IRCON INFRASTRUCTURE AND SERVICES LIMITED	RAHUL MALHOTRA	08-03-2022	N/A	30-05-2022	83	Contested	N/A	N/A	SECTION 9 OF THE ARB. AND CONC. ACT, 1996
			CS (COMM)/60/2019	CANARA BANK Vs RAM SORAT MAURYA	NIDHI PANDEY AND K.N. PANDEY	30-04-2019	NO	31-05-2022	1127	Contested	31.05.2022	31.05.2022	SUIT FOR RECOVERY
			OMP (I) (COMM.)/1759/2021	AGV ALFAB LIMITED Vs H S OBEROI BUILDTECH PVT. LTD.	SIDHANT BHATIA	27-08-2021	N/A	31-05-2022	277	Contested	N/A	N/A	SECTION 9 OF THE ARB. AND CONC. ACT, 1996

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14	SH. SINGH, DISTRICT JUDGE (COMMERCIAL)-01	UMED SOUTH-EAST	NIL										
15	MS. GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	VINEETA SOUTH-EAST	NIL										
16	SH. SHARMA-I	SANJAY EAST	CS(COMM)NO. 380/2019	PUNJAB AND SIND BANK VS. YOGESH KUMAR AND ORS.	GEETA VOHRA	04-06-2018		04-05-2022	1425	CONTESTED	-	-	SUIT FOR RECOVERY
			CS(COMM)NO. 271/2019	ORANGE FISH EVENTS PVT. LTD. VS. VOLKSWAGEN GROUP SALE INDIA PVT. LTD.	ANKIT GUPTA	30-05-2019		23-05-2022	1115	CONTESTED			SUIT FOR RECOVERY
			CS(COMM)NO. 99/2021	M/S NAP MOTORS & FINANCE PVT. LTD. VS. DINESH KUMAR	SANJEEV KUMAR	24-07-2021		12-05-2022	288	CONTESTED			
			CS(COMM)NO. 298/2019	VRK ESHWARAN VS. M/S NAVBHARAT INFRASTRUCTURE CO. ORS.	MONI CINMOY	31-07-2019		30-05-2022	1029	CONTESTED			

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17	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f-20.07.2021)	NORTH EAST	CS(COMM)-48/2020	BANK OF MAHARASHTRA V/S MR SONU GAUTAM	AJAY SHARMA	23.09.2020	NIL	18.05.2022	602	SETTLED	NIL	NIL	SUIT FOR RECOVERY
CS(COMM)-47/2020			CANARA BANK VS M/S GERMAN ENGG WORKSHOP AND ORS	MANOJ KUMAR AROAR	21.09.2020	NIL	19.05.2022	605	SETTLED	NIL	NIL	SUIT FOR RECOVERY	
CS(COMM)-05/2022			SBI VS MOHD ARIF	GOPAL SHARMA	05.01.2022	NIL	25.05.2022	140	SETTLED	NIL	NIL	SUIT FOR RECOVERY	

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			CS(COMM)-24/2021	UBI VS M/S TRIPUATI BAGS AND PURSE PALCE AND ORS	RAVI KUMAR	26.02.2021	NIL	26.05.2022	454	SETTLED	NIL	NIL	SUIT FOR RECOVERY
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	CS(COMM) NO. 526/2020	SUSHIL KUMAR SINGH VS. DELHI URBAN SHELTER IMPROVEMENT BOARD	MR. CHIRAG ALAGH	07/11/2020	07/05/2022	01 YEAR 6 MONTHS AND 01 DAY	DISMISSED				
			CS(COMM) NO. 307/2020	O P AND SONS TRADERS PRIVATE LIMITED VS. TILAK RAJ	MS. RAMA SHARMA	26/02/2020	31/05/2022	02 YEARS 03 MONTHS AND 05 DAYS	DISMISSED ON MERITS				
19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL										

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21	MS. BARKHA GUPTA, (COMM)	North	NIL										
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. L.S. GAUTAM	19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ARBITRATION & CONCILIATION ACT